

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226
211/241-242/ND/2018

IN THE MATTER OF:

Shri Neelmani Sharma

... **Appellant/Petitioner**

Versus

M/s. Comtech Espirit Pvt. Ltd.

... **Respondent**

Under Section: 241/242 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : None

For the Respondent : None

HYBRID HEARING (PHYSICAL & VC)

ORDER

There is no appearance on behalf of the parties, in the interest of justice, hearing is deferred to 19.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)